

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1080/252(ND)/2018

IN THE MATTER OF:

M/s Pr. Commissioner of IT -6

...PETITIONER

vs

M/s Morven Security Services Pvt. Ltd. & Anr.

...RESPONDENT

Section

Under Section 252

Order delivered on 08.08.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner

:

For the AROC

: M. Yadubhushana Rao, Adv.

For the Income Tax

: Vibhooti Malhotra, Siddharth, Adv.

ORDER

Three week's time is granted in the matter at the request of counsel for the appellant. Matter is posted to 11th September, 2019.

Sd-

MEMBER (J)

Sd-

Member (J)